

## Annexure- 8

Name of the corporate debtor: SUPERSONIC DEALCOM PRIVATE LIMITED; Date of commencement of liquidation: 10.02.2023;

List of stakeholders as on: 11.04.2023

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Aadhaar Identification No.	Details of claim received			Details of claim admitted							Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount Covered By guarantee	% share in total Amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim rejected	Amount of claim under verification
1	ARVINDER BIR SINGH [SOLE PROPRIETOR OF M/S A. B. SINGH AND ASSOCIATES]	715690330324	04.03.2023	846900.00	846900.00	Operational Creditor	NO	NO	NO	100%	NO	NO	NA	NO	-

